

**Sewerage facilities in Unauthorised colonies**

6524. SHRI V. SREENIVASAPRASAD: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Delhi Water Supply and Sewerage Disposal undertaking has drawn up an ambitious plan to provide sewerage facilities in all unauthorised/regularised colonies during the Eighth Plan Period;

(b) if so, the details of the unauthorised/regularised colonies in Delhi in which sewerage facilities are proposed to be provided during this year 1992-93;

(c) the expenditure likely to be incurred; and

(d) the Central assistance proposed to be provided in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) and (b). The Delhi Water Supply and Sewerage Disposal Undertaking has reported that out of 555 unauthorised regularised colonies, the sewerage system has been made functional in 204 colonies till February, 1992 and is likely to be commissioned in another 16 colonies in April-May, 1992. It is proposed to cover to such colonies, as per statement attached, during the year 1992-93. The Delhi Water Supply and Sewerage Disposal Undertaking has further reported that they have planned to extend sewerage facilities in the remaining colonies progressively in a phased manner by the end of 8th Plan period.

(c) and (d). The annual outlay for 1992-93 approved by the Government has a provision of Rs. 900 lakhs for this purpose including replacement of old and small size sewers and environmental improvement.

It has been recently decided by the Government that facilities will be provided in

unauthorised regularised colonies on payment of actual cost of development charges and no subsidy be extended to any of the colonies which has been regularised. The DWS & SDU are working recovery rate for providing sewers to such colonies.

**STATEMENT**

**SHAHADARA ZONE**

1. Jawala Nagar
2. Jawala Nagar east
3. Jawala Nagar Mukesh Nagar (Remaining areas)
4. Mukesh Nagar Jawala Nagar (Marathi colony)
5. Janta colony (Circular road)
6. West Vinod Nagar
7. Acharya Niketan
8. Shasi Garden
9. Partap Nagar
10. Pandav Nagar 'A' Block
11. Guru Angad Nagar East
12. Guru Angad Nagar West
13. Laxmi Nagar Extn.
14. Kundan Nagar Extn.
15. Gobindpura
16. New Gobindpura
17. New Gobindpura (remaining area)
18. New Rashid Market Extn.

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|-----|---|-------|--|
| 19. | Rashid Market Extn.                           | 42.   | Shastri Nagar 'E' block  |
| 20. | Ganesh Park                                   | 43.   | Shastri Nagar 'F' block  |
| 21. | Brijpuri (Extn.)                              |       | CIVIL LINES ZONE (ADARSH NAGAR GROUP OF COLONIES)  |
| 22. | Shashi Masjid                                 | 44.   | Kewal Park Extn.   |
| 23. | Chawla Park                                   | 45.   | Majlid Park Extn.  |
| 24. | Brijpuri (old & new)                          | 46.   | Adarsh Nagar Extn.   |
| 25. | Baldev Park                                   |       |  |
| 26. | Baldev Park East                              |       | <b>Dehoarding Operations</b>   |
| 27. | Shyam Nagar                                   | 6525. | SHRI BOLLA BOLLI RAMAIAH:  |
| 28. | Jittar Nagar block A,B,C.                     |       | SHRI V. SOBHANA DREESWARA RAO VADDE:   |
| 29. | Anarkali Part I                               |       | SHRI VISHWANATH SHASTRI:   |
| 30. | Anarkali South (Part Block D & E)             |       | SHRI M.V. CHANDRASHEKHARA MURTHY:  |
| 31. | Anarkali South Extn.                          |       | SHRI GEORGE FERNANDES:   |
| 32. | Anarkali Garden                               |       |  |
| 33. | Radhe Shyam Park                              |       | Will the PRIME MINISTER be pleased to state:   |
| 34. | Radhe Shyam Park Extn.                        |       |  |
| 35. | Gobind Park                                   |       | (a) whether the Union Government have directed the State Governments to further intensify the dehoarding operations to bring down the prices of Essential Commodities; |
| 36. | Old Gobindpura & Extn.                        |       | (b) if so, the details of the action taken by the state Governments and the extent to which the prices of Essential Commodities have come down;                        |
| 37. | Jagatpuri (block A,B,F,G,M)                   |       | (c) the number of persons arrested under the Essential Commodities Act during the past six months in the country; and  |
|     | ROHINI ZONE (SHASTRI NAGAR GROUP OF COLONIES) |       | (d) further steps taken to bring down the prices of Essential Commodities?   |
| 38. | Shastri Nagar near Sarai Rohila               |       |  |
| 39. | Shastri Nagar 'C' block                       |       |  |
| 40. | Shastri Nagar 'M' block                       |       |  |
| 41. | Shastri Nagar 'D' block                       |       |  |